

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF CHEMICALS AND PETROCHEMICALS

LOK SABHA
UNSTARRED QUESTION NO. 371
TO BE ANSWERED ON 19-11-2019

Ban on Plastics

371. SHRI DEEPAK BAIJ

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- a) the number of factories producing plastics in the country;
- b) whether the Government has put a complete ban on production of plastic in these factories from 2nd October, 2019;
- c) if so, the details thereof;
- d) whether the Government has banned the usage of plastics in various products like chips, kurkure, namkeen, maggi by multinational companies in the country; and
- e) if not, the reasons therefor?

ANSWER

MINISTER FOR CHEMICALS & FERTILIZERS (SHRI D.V. SADANANDA GOWDA)

(a) Chemical and petrochemical sector is broadly delicensed and decontrolled. In so far as the number of factories producing plastics in the country is concerned, no such data is available with the Department of Chemicals & Petrochemicals, Ministry of Chemicals and Fertilizers.

(b) and (c) Hon'ble Prime Minister has announced India's pledge to phase out all Single-Use Plastic by 2022. In this regard, Ministry of Environment, Forest and Climate Change has issued guidelines and written letters to offices of Central Government and its departments, major PSUs, corporates, etc to prohibit single-use plastic products in their offices.

(d) and (e) The Government has notified Plastic Waste Management Rules, 2016. As per the Rules, the generators of waste have been mandated to take steps to minimize generation of plastic waste, not to litter the plastic waste, ensure segregated storage of waste at the source and handover segregated waste to local bodies or agencies authorised by the local bodies. The rule also mandates the responsibilities of local bodies, gram panchayats, waste generators, retailers and street vendors to manage plastic waste. The producers, importers and brand owners have to work out modalities for waste collection system based on the principle of Extended Producer Responsibility. The rule prohibits use of carry bag made of virgin or recycled plastic less than fifty microns in thickness. Sachets made of plastic material for storing, packing or selling gutkha, tobacco and pan masala is also prohibited.
